

Bogus Ration Cards

27. SHRI VILAS MUTTEMWAR:
DR. RAMESHCHAND TOMAR:

Will the Minister of CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) the number of bogus ration cards detected during 1993 till date in Delhi,

(b) the quantum of ration commodities drawn through such ration cards during 1991—1992—93,

(c) the number of Fair Price Shops found involved in irregularities during the period

(d) the action proposed to be taken by the Government against such Fair Price Shops and the ration card holders; and

(e) the further steps proposed to be taken by

the Government to put an end to such irregularities?

THE MINISTER OF CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A. K. ANTONY) : (a) to (e) : Delhi Administration has reported that during the drive undertaken from 1. 1. 1993 to 15. 7. 1993 about 32531 ration card holders were not found at the address given in the record. Inflected units in valid ration cards were also detected numbering 25659 cereal units and 13238 sugar units. Detection of inflected units in ration card or cards issued in the name of fictitious persons could be made only by effective supervision and enforcement of the powers vested with States including U. T. of Delhi. It is not possible to identify or estimate the quantum of ration drawn through such cards.

Details of Air Price Shops (FPS) found involved in irregular practices and action taken against them as reported by Delhi Administration are as follows:—

	1991	1992	1993 (Jan—June)
1. No. of FPS found involved in irregularities	392	653	187
2. Action taken			
(a) FIRs lodged	45	29	8
(b) Suspended	54	86	30
(c) Departmental Action	338	567	157

State Governments / U. T. Administrations including Delhi Administration have been requested to take stringent action against persons indulging in malpractices affecting the Public Distribution System.

SHRITARACHAND KHANDELWAL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

Oil Leakage at Bombay High

28. SHRI G. DEVARAYA NAIK:

(a) whether the Government are aware of the pollution caused in the recent past by the leakage from the Bombay High pipeline;